

SLP(C)No. 15684 OF 2003

ITEM No.33

Court No. 3

SECTION XVII
A/N MATTER

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.15684/2003

(From the judgement and order dated 30/05/2003 in RP 1804/03
of The NATIONAL CONSUMERS DISPUTES REDRESSAL COMMISSION, NEW DELHI)

JAVED ALAM

Petitioner (s)

VERSUS

INDERJIT KAUR & ANR.

Respondent (s)

(With prayer for interim relief)

Date : 27/09/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE
HON'BLE MR. JUSTICE B.P. SINGH

For Petitioner (s)

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R